

HIGH COURT OF SIKKIM

No. 37/Confdl/HCS

Dated: 21.04.2020

CIRCULAR

In view of Notification No. 03/Home/2020 dated 21.04.2020 issued by the Chief Secretary, Government of Sikkim, it is hereby informed to all concerned that during the period from 22nd April 2020 to 3rd May 2020, the High Court of Sikkim and the District Courts in the State of Sikkim will function in terms of Notification No. 77/HCS dated 18th March 2020, Guidelines to the District Courts bearing reference No. 78/HCS dated 18th March 2020 and Circular No. 33/Confdl/HCS dated 24th March 2020.

This is in supersession of Circular No. 36/Confdl/HCS dated 18.04.2020.

By Order.

REGISTRAR GENERAL